

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.01.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 246 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Star Paper Mills Ltd. Vs. Stone India Ltd. & Anr.	Arjun Asthana
2.	I.A. No. 249 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Experion Developers Pvt. Ltd. Vs. Mangalam Multiplex Pvt. Ltd. & Ors.	Krishnayan Sen
3.	I.A. No. 250 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Mamta Gupta Vs. Karur Vysya Bank & Ors.	Abhishek Garg
4.	I.A. No. 255 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Peyush Aggarwal & Anr. Vs. Ashish Singh, Resolution Professional & Anr.	Manmohan Asopa
5.	I.A. No. 262 of 2025 in Comp. App. (AT) No. ____ of 2025	Balraj Yadav Vs. Abhi Fab Pvt. Ltd. & Ors.	Mohit Yadav
6.	I.A. No. 273 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	J.K. Paper Fibre Resources Vs. Sunit Jagdishchandra Shah, RP of Shree Rajeshwaranand Paper Mills Ltd.	Ajay Kumar Tiwari
7.	I.A. No. 278 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins.) No. 784 of 2024	Govindbhai Veljibhai Patel, Suspended Director and Member of Ambition Mica Ltd. Vs. Haresh Anantrai Mody, Proprietor of Mody Chem & Ors.	Jagrati Ahuja

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